

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 115
COMP.APPL/ 44(CH)2018
COMP.APPL/ 15 (CH)2024
And
CP No. 243/Chd/CHD/2017

IN THE MATTER OF
Hardyal Singh Mann

...

Petitioner

Versus

Chandigarh Overseas Pvt. Ltd.

...

Respondent

Under Section: 59 CA 2013
Rule 11 of NCLT, 2016

Order delivered on 10.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 12.07.2024.

Sd/-

Court Officer